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## IN THE HIGH COURT OF DELHI AT NEW DELHI

CRL.REV.P. 285/2021 & CRL.M.A. 14618/2021 (stay) +

> ..... Petitioners PRAKASH VASANT AJGAONKAR & ORS.

> > Through: Mr.Rakesh Khanna, Senior Advocate

> > > with Mr.Aman Vachher, Mr.Dhiraj Ashutosh Dubey, Mr. Anshu Vachher, Vachher. Mr.Abhiti Mr.Akshat

Vachher Mr.Amit and Kumar.

Advocates.

versus

THE STATE NCT OF DELHI & ANR. ..... Respondents

> Ms. Shubhi Gupta, APP for State. Through:

> > Mr.Shiva Mr.Vikash Dutta and

Sambyal, Advocates for R-2.

CRL.REV.P. 525/2022 & CRL.M.A. 16028/2022 (stay), CRL.M.A. 16029/2022 (delay 61 days in filing)

PRAKASH VASANT AJGAONKAR & ORS. ..... Petitioners

> Mr.Rakesh Khanna, Senior Advocate Through:

> > with Mr.Aman Vachher, Mr.Dhiraj Ashutosh Dubey, Mr. Anshu Vachher, Vachher. Mr.Akshat Mr.Abhiti Vachher and Mr.Amit Kumar.

Advocates.

versus

THE STATE NCT OF DELHI & ANR. ..... Respondents

> Ms.Shubhi Gupta, APP for State. Through:

> > Dutta Mr.Shiva Mr.Vikash and

Sambyal, Advocates for R-2.

CRL.REV.P. 527/2022 & CRL.M.A. 16058/2022 (stay), CRL.M.A. 16059/2022 (delay 61 days in filing)





PRAKASH VASANT AJGAONKAR & ORS. ..... Petitioners

Through: Mr.Rakesh Khanna, Senior Advocate

with Mr.Aman Vachher, Mr.Dhiraj Ashutosh Dubey, Mr.Anshu Vachher, Mr.Abhiti Vachher, Mr.Akshat Vachher and Mr.Amit Kumar.

Advocates.

versus

THE STATE NCT OF DELHI & ANR. ..... Respondents

Through: Ms.Shubhi Gupta, APP for State.

Mr. Vikash Dutta and Mr. Shiva

Sambyal, Advocates for R-2.

+ CRL.REV.P. 528/2022 & CRL.M.A. 16065/2022 (stay), CRL.M.A. 16066/2022 (delay 61 days in filing)

PRAKASH VASANT AJGAONKAR & ORS. ..... Petitioners

Through: Mr.Rakesh Khanna, Senior Advocate

with Mr.Aman Vachher, Mr.Dhiraj Ashutosh Dubey, Mr.Anshu Vachher, Mr.Abhiti Vachher, Mr.Akshat Vachher and Mr.Amit Kumar.

Advocates.

versus

THE STATE NCT OF DELHI & ANR. ..... Respondents

Through: Ms.Shubhi Gupta, APP for State.

Mr. Vikash Dutta and Mr. Shiva

Sambyal, Advocates for R-2.

+ CRL.REV.P. 532/2022 & CRL.M.A. 16220/2022 (stay)m CRL.M.A. 16221/2022 (delay 61 days in filing)

PRAKASH VASANT AJGAONKAR & ORS. ..... Petitioners

Through: Mr.Rakesh Khanna, Senior Advocate

with Mr.Aman Vachher, Mr.Dhiraj Ashutosh Dubey, Mr.Anshu Vachher,





Mr.Abhiti Vachher, Mr.Akshat Vachher and Mr.Amit Kumar, Advocates.

versus

THE STATE NCT OF DELHI & ANR. ..... Respondents

Through: Ms.Shubhi Gupta, APP for State.

Mr.Vikash Dutta and Mr.Shiva

Sambyal, Advocates for R-2.

CORAM: HON'BLE MR. JUSTICE AMIT BANSAL

> ORDER 09.10.2023

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- 1. No time left.
- 2. List on 19<sup>th</sup> February, 2024 in the first ten matters in the category of 'after notice miscellaneous matters'.
- 3. Interim orders in CRL.REV.P. 285/2021 to continue.

AMIT BANSAL, J.

**OCTOBER 9, 2023/sr**